

Scheduled Tribes on 23rd November, 1981. The Government has since selected a suitable person for appointment to this post and he has accepted the offer to join it. He may assume charge of the post shortly.

(c) The question of submitting the reports and placing the same on the Table of the House of Parliament does not arise when there is no Commissioner for Scheduled Castes and Scheduled Tribes since November, 1981.

Talks with Pakistan on Crossing Over of Terrorists

2493. SHRI SUDHIR ROY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan has been told that 33 terrorists from across the border have been nabbed by the BSF since January 1, 1985;

(b) if so, what was the reply of Pakistan; and

(c) whether Government propose to hold any talks with Pakistan on this issue ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) to (c). On different occasions Government has conveyed its concern to Pakistan about letter's assistance to terrorists. The Government of Pakistan has denied giving assistance to the terrorists. However, facts are to the contrary and their reply is not satisfactory.

[*Translation*]

Reconstitution of National Integration Council

2494. SHRI MOOL CHAND DAGA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the members of the existing integration Council of the country and the number of meetings held and the

decisions taken during the last two years; and

(b) whether Government propose to reconstitute it and include distinguished scholars, scholars of different religions, leaders of Youth Parties etc. so that it can play an effective role ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). The list of the Members of the existing National Integration Council as reconstituted in 1980 is given in the Statement below. Reconstitution of the Council is presently receiving the attention of the Government.

The National Integration Council had met once during the last two years at New Delhi on 21st January, 1984. At this meeting the Council unanimously condemned all types of violence and in particular violence against the weaker sections of society. The Council urged upon the Press to exercise restraint in reporting matters and to play a more positive role in the matter. It was further agreed that all States should identify main irritants to communal harmony and devise methods to eliminate such irritants. The need for inculcation of nationalism and national integration through education and mass media was specially stressed.

Statement

List of Members of the National Integration Council

1. Prime Minister Chairman.

Ministers of Central Government :

2. Home Minister.

3. Minister for Education.

4. Minister for information and Broadcasting.

Governors/Chief Ministers of State Governments :

5. Chief Minister of Assam.

6. Chief Minister of Madhya Pradesh.